

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.1150/96

Date of Order: 7.11.96

BETWEEN:

K.S.R.Sastry

.. Applicant.

AND

1. Divisional Railway Manager,
Secunderabad Division (BG),
S.C.Rly., Secunderabad.

2. The Chief Personnel Officer,
S.C.Rly., Secunderabad.

3. S.C.Rly., Secunderabad. .. Respondents.

Counsel for the Applicant

.. Mr.V.Krishna Rao

Counsel for the Respondents

.. Mr.J.R.Gopala Rao

CORAM:

HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (ADMN.) *9/11*

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

X Oral order as per Hon'ble Shri H.Rajendra Prasad, Member (Admn.) X

Heard Mr.V.Krishna Rao, learned counsel for the applicant and Mr.J.R.Gopala Rao, learned standing counsel for the respondents.

2. It is noticed that the applicant in this OA had filed Suit No.05.3406/81 in the Court of First Assistant Judge, City Civil Court, Secunderabad, and that the case was transferred to this Tribunal and duly disposed of (TA.1013/86) on 27.7.87. All the facts were comprehensively examined and certain

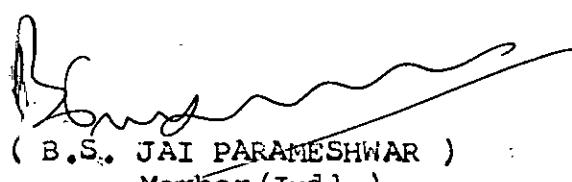
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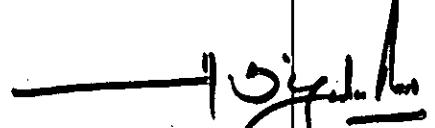
directions were issued rejecting the claim of the applicant as regards the counting of his past services for pension and increments.

3. The facts urged in this OA are exactly similar to TA.1013/86. There is no scope, therefore, to examine the same set of facts which were urged before this Tribunal once more after the lapse of morethan a decade. Apart from that, the case is also time-barred, and attracts the principle of resjudicata.

4. The OA is dismissed at the admission stage. No costs.


(B.S. JAI PARAMESHWAR)

Member (Judl.)

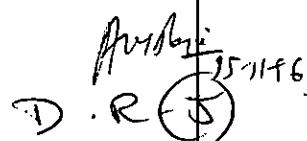

(H. RAJENDRA PRASAD)

Member (Admn.)

Dated: 7th November, 1996

(Dictated in Open Court)

sd


25/11/96

D.A. No. 1150/96

Copy to:

1. Divisional Railway Manager,
Secunderabad Division, (BG),
South Central Railway,
Secunderabad.
2. The Chief Personnel Officer,
South Central Railway,
Secunderabad.
3. The General Manager,
South Central Railway,
Secunderabad.
4. One copy to Mr. V. Krishna Rao, Advocate, CAT, Hyderabad.
5. One copy to Mr. J. R. Gopal Rao, Addl. CGSC,
CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One duplicate copy.

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27/11/86
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THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 27/11/86

ORDER/JUDGEMENT
R.A/C.P./M.A.NO.

in
O.A.NO. 1150/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLR

II COURT

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
DESPATCH

27 NOV 1996
हैदराबाद न्यायालय
HYDERABAD BENCH